



2026:DHC:6104



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC010420752025

+ **ARB.P. 953/2025**

TATA CAPITAL HOUSING FINANCE LTDPetitioner
Through: **Mr. Aakash Kumar, Adv.**

versus

ANURAG AWASTHI & ANR.Respondents
Through:

CORAM:
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% **30.07.2026**

1. Learned Counsel for the Petitioner seeks to withdraw the present petition with liberty to file a fresh petition as and when the situation arises.

2. Leave and liberty is granted as aforesaid.

3. Accordingly, the present petition is dismissed as withdrawn.

OM PRAKASH SHUKLA, J

JULY 30, 2026/at